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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 361/2023 & CC(COMM) 21/2023, I.A. 10606/2023, I.A. 14719/2023

CONQUEROR INNOVATIONS PRIVATE LIMITED & ANR.

..... Plaintiffs

Through: Mr. Chander M. Lall, Senior

Advocate with Ms. Siddharth Sharma, Ms. Yashi Agarwal and Mr. Abhinav,

Advocates.

versus

XIAOMI TECHNOLOGY INDIA PRIVATE LIMITED

..... Defendant

Through: Mr. V. Lakshmikumaran, Mr.

Prashant Phillips, Ms. Vindhya S. Mani, Mr. Bhuvan Malhotra, Mr. Ankur Garg, Mr. Ritwik Sharma and

Mr. Devesh Aswal, Advocates.

CORAM:

HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER 24.01.2024

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- 1. Mr. Chander M. Lall, Senior Counsel for Plaintiffs, has been heard for some time.
- 2. List for further submissions on 13th February, 2024.

SANJEEV NARULA, J

JANUARY 24, 2024

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